

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 302
(IB)-266(ND)2019
IA/3468/2020 IA/1273/2020 IA/3533/2020

IN THE MATTER OF:

Mr. R. Tarkeshwar Narayan ... **Applicant/Petitioner**

Versus

M/s. Horizon Buildcon Pvt. Ltd. ... **Respondent**

Under Section: 7 of IBC, 2016

Order delivered on 14.10.2020

CORAM:

CH. MOHD. SHARIEF TARIQ,
HON'BLE MEMBER (J)


SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENTS:

Mr. Mohak Sharma, Mr. Praveen Agarwal, Mr. Abhishek Anand, for the R.P, Mr. Abhay Pratap Singh, Mr. Aaryan Sadanand, for Kaveri Sahakari Awas Samiti Ltd., Mr. Aditya Nair, Adv. for the Operational Creditor, Mr. Prateek Kushwaha, Adv. for the Applicant in IA/1273/2020, Mr. Abhi Nipun Gautam, Erstwhile IRP & Mr. Sanjay Gupta, IRP in IA/3533/2020

ORDER

Renotify this case on 16th October, 2020


(T. S. Singh)
Court Officer